

(d) whether any of the recommendations made by the cell has been accepted by Government; and

(e) the effect of the working of the cell on the promotion of development of hilly areas?

**THE PRIME MINISTER (SHRI-MATI INDRA GANDHI)** (a) Yes, Sir.

(b) The Cell was set up in July, 1972. As originally constituted, the Cell consisted of 1 Officer-on-Special Duty, 1 S.R.O., 1 R.O. and 2 Economic Investigators. Later, it was merged with the Multi-Level Planning Section which has enlarged responsibilities for integrated area planning at different levels such as a region, district etc., and special types of areas such as Hill/Tribal areas. The present staff strength of the MLP Section is:—

|                     |   |
|---------------------|---|
| Deputy Adviser      | 1 |
| S. R. Os.           | 2 |
| R. Os               | 4 |
| Investigator Gd. I  | 2 |
| Investigator Gd. II | 1 |

(c) Primarily, the Cell is functioning as a technical secretariat, assisting the Planning Commission in policy and programme formulation for the hill areas, and acting as a nodal point for the administration of special central assistance for them. It has assisted some task forces and Working Groups (set up at the instance of a committee of Direction for the development of U.P. Hill Areas) in preparing their reports.

(d) The Working Groups have made some recommendations which have been taken note of by the Government of Uttar Pradesh during implementation.

(e) The Cell is providing to the concerned States in the country, a service at the national level within the Planning Commission. As a result of the work of this Cell, the sub-plan approach to the development of hill areas has crystallized. This has

ensured the flow of a certain definite order of funding to the hill areas from the State Plan funds.

#### **Roads to be taken over by Defence Ministry and Expenditure thereon**

181. **SHRI VIRDHI CHAND JAIN:** Will the Minister of DEFENCE be pleased to state:

(a) whether a list showing the names of the roads of strategic importance taken over or proposed to be taken over from State Governments by the Defence Ministry during the current year will be laid on the Table;

(b) the names of the roads proposed to be taken over by the Ministry from the States during the next five years and the estimated expenditure to be incurred thereon, road-wise;

(c) the funds sanctioned by the Defence Ministry for these roads during the current year and the amount actually spent thereon; and

(d) the time schedule fixed for the completion of these roads?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C.P.N. SINGH):** (a) to (d). It would not be in the public interest and in the interest of National Security to place on the Table of the House the list of roads of strategic importance proposed to be taken over from State Governments during the current year or in the next five years and other details relating to them asked for.

#### **Grants to Institutions engaged in National Integration Programme**

182. **SHRI K. MALLANNA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the institutions engaged in promoting the national integration programme which received grants from the Union Government during the last three years together